Title: Need to exempt those medical students from screening test for registration who acquired their medical degrees from foreign institutions recognized by the Medical Council of India.

SHRI CHARLES DIAS (NOMINATED): It is a widespread grievance that majority of Medical Graduates who passed their degree from foreign medical institutions are not given registration in our country as they cannot go through the test conducted by the Medical Council of India. So much so that the pass rate is only 10% therein. While the country is facing acute shortage of doctors especially in rural areas and the Government of India is considering various means to remedy this problem, the so-called 'Screening Test' has become a matter of concern. No doubt, the efficiency and standard of the holders of medical degree who passed from foreign universities have to be ascertained. But, it is a widespread grievance that the 'Screening Test' has become a tough act denying many eligible doctors their Medical Registration.

The Government should consider granting exemption to doctors who acquired their medical degree from foreign institutions recognized by the Medical Council of India. The test has to be made more transparent and a syllabus has to be published. Candidates appearing for the test have to be provided with the question paper and the answer keys immediately after the test. Instead of conducting the test at Delhi alone, it should be conducted at least at one centre in each State for the convenience of candidates and make it more convincing, relevant and useful.